NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL APPLICATION NUMBER : CA/7/2016 PETITION NUMBER : India Infrastructure Fund NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd : 98(1) of Companies Act 2013 **UNDER SECTION SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM M/E.SHIVAKUMAR 2 SURECH V.P. Vijaykumar Countel for Respondents R. Pronderf. ARDL RAJ 2,3 94 2. N.P. Vijaykumas SHONA MALUE Counsel for Res Applicant A. ASIF BASHA

<u>ORDER</u>

Counsel representing both the parties are present. Post the matter alongwith TCP 174/2016 and CA 6/2017. Put up on 17.07.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)